

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 233 of 2013 &
I.A. No. 318 of 2013

Dated 7th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. & Ors. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.
.....Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R.1
Mr. K. Gopal Choudhary
Mr. A. Bhatnagar (Rep) for R.2

ORDER

We have heard Mr. Gopal Choudary, the learned counsel for the Respondent No.2 for some time.

Post the matter for further reply submissions on **31.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt